

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 581 & 582/2006 in Petition(s) for Special Leave to Appeal (Civil) No(s).11170/2001

LAJJA RAM & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With appln(s) for initiating necessary proceedings u/s 340 Cr.P.C.,1973 and exemption from filing

O.T.and office report )

Date: 24/07/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. Vishwa Pal Singh,Adv.

Mr. Nagendra Singh, Adv.

For Respondent(s)

Mr. Vishnu B. Saharya, Adv.

Mr. Viresh B. Saharya, Adv.

For M/S Saharya & Co.,Adv.

Mr. Ajit Kumar Pande ,Adv

M/S Mitter & Mitter Co. ,Adv

Mr. R.C. Verma ,Adv

Mr. Vishwajit Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Criminal Misc. petitions are dismissed.

(R.K. DHAWAN)

(VEERA VERMA

COURT MASTER

COURT MASTER